

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) According to DESU, the electric connections in some of the colonies in East Delhi where the residents have deposited the development charges could not be released due to the non-completion of the prescribed commercial formalities or handing over of the site(s) for sub-stations by the concerned Residents' Association etc.

(c) to (e) Out of 639 plot holders of Blocks A, B, C, D and E of West Vinodnagar who had deposited the necessary development charges, 445 have already got their electric connections by 30th July, 1991. Electricity mains in 8 streets of 'D' Block, West Vinodnagar have already been laid. However, the site offered by the concerned Residents' Association for the second sub-station being under litigation, it has not been possible to release the electricity connections to the remaining persons. Electric connections to these persons can be released by DESU after the sub-station site is restored or alternative site is made available to DESU.

Per-Capita Power Availability in Eighth Plan

1748. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the present per-capita availability of power in Tripura and in each of the other States and Union Territories and the contemplated addition in power supply per capita at the end of the Eighth Five Year Plan; and

(b) the financial allocation proposed to be made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The per-capita con-

sumption of power in Tripura and other States/UTs during 1989-90 is given in the attached statement. The 8th Plan has not been finalised so far by the Planning Commission.

STATEMENT

State-wise Per Capita Consumption of Electricity during the year 1989-90 (Utilities and non-utilities)

(in KWH)

<i>Name of the Region/State</i>	<i>1989-90*</i>
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Northern Region

Haryana	353.37
Himachal Pradesh	179.76
Jammu & Kashmir	178.02
Punjab	639.17
Rajasthan	201.76
Uttar Pradesh	159.16
Chandigarh	584.35
Delhi	650.56
Sub-Total	241.37

Western Region

Gujarat	398.79
Madhya Pradesh	205.48
Maharashtra	404.62
Goa, Daman & Diu	396.25
Dadra & Nagar Haveli	878.76
Sub-total	333.55

Southern Region

Andhra Pradesh	227.22
Karnataka	273.33
Kerala	163.62
Tamil Nadu	295.41
Pondicherry	617.95
Lakshadweep	170.50
Sub-total	240.15

*Provisional

<i>Name of the Region/State</i>	<i>1989-90*</i>
<i>Eastern Region</i>	
Bihar	102.35
Orissa	181.28
West Bengal	138.87
D.V.C.
Andaman & Nicobar Islands	105.35
Sikkim	96.11
Sub-total	128.91
<i>North-Eastern Region</i>	
Assam	77.95
Manipur	80.36
Meghalaya	108.07
Nagaland	70.19
Tripura	51.03
Arunachal Pradesh	58.02
Mizoram	56.83
Sub-total	76.38
Total (All India)	236.02

*Provisional

[*Translation*]

Platforms at Kanpur Central Station

1749. SHRI KESRI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal to construct new platforms at Kanpur Central Station;

(b) if so, the details thereof;

(c) the total expenditure to be incurred thereon; and

(d) when this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Construction of a BG platform for 26 coach length train, with two

faces by dismantling two MG lines has been taken up.

(c) Rs. 50 lakh approximately.

(d) By the end of 1992-93 subject to availability of funds.

[*English*]

Doubling of Kharagpur-Midnapur Section

1750. SHRI SATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for doubling the Kharagpur-Midnapore section of the South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) On the Kharagpur-Midnapore section, Gokulpur-Midnapore is already a double line. Kharagpur-Gokulpur section has only single line.

(c) Doubling of lines is done to meet the operational and traffic requirements. It is restored to when the sectional capacity of a single line with various operational improvements gets saturated. The Kharagpur-Gokulpur section has not yet come in this category.

Shortage of LPG Agencies and Petrol Pumps in Keonjhar, Orissa

1751. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applications received by the Government from the Members of Parliament, societies and applicants in regard to the shortage of Petrol pumps and LPG